

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38,MG Marg Civil Lines,Old Red Building,Allahabad-211001
CUSTOMS APPEAL BRANCH

Dated: 09/06/2016

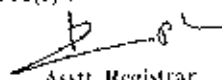
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70240-70241/2016-CU[DB] dated 06/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

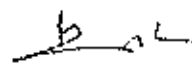
Application	Appeal	Name and Address of Appellant
1 ST/MISC/70077-70078/2016	ST/52247/2014 ST/52316/2014	Commissioner of Customs, Central Excise and Service Tax-Allahabad 38..MG MARG... CIVIL LINES,ALLAHABAD, UTTAR PRADESH 211001
		Name and Address of Respondent
5		SHIVSHANKAR AGRAWAL B-27/96-A-20, GURUDHAM COLONY,VANARASI U.P.
4		ASHOK KUMAR AGRAWAL D-5/4, VINAY KUNJ, SIGRA, VANARASI,,U.P.

Other Appellants and Respondents as per Annexure

Copy To

Advocate(s) / Consultant(s):

- 5 Bar Association, CESTAT, Delhi
- 6 Director Publications, Customs, Excise, I.P. Estate, Delhi
- 7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishu Pitamah Marg, New Delhi-3
- 8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rahtak Road, New Delhi-110005
- 10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15
- 11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 500082
- 14 The ICFIA society, 52, Nagarjuna Hill, Panjagutta Hyderabad.-500082
- 15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032
- 16 C.D.R.
- 17 Office Copy
- 18 Guard File


Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD**

DIVISION BENCH

Misc. Application No. ST/Misc./70077/2016 & ST/Misc./70078/2016

Appeal No. ST/52247/2014-CU(DB), ST/52316/2014-CU(DB)

Dated of Hearing/decision: 06/6/2016

[Arising out of Order-in-Appeal No. 141, 142/ST/ALLO/2013 dated 12.12.2013 passed by Commissioner (Appeals), Central Excise & Service Tax Allahabad, (U.P.)]

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

C.C.E., Allahabad, (U.P.)

Appellant

Vs.

Shiv Shankar Agrawal, Ashok Kumar Agrawal

Respondents

Appearance:

Present for the Appellant: Shri Pawan Kumar Singh (Superintendent) A.R.

Present for the Respondent: None

Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)

Hon'ble Shri Anil G. Shakkarwar, Member (Technical)

Final Order No. 70240 - 70241/2016

Per: Anil Choudhary

Heard the learned A.R. Appeal is disposed of as withdrawn under the litigation policy, as prayed in Miscellaneous Application No.

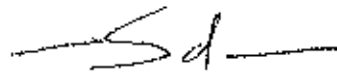


ST/Misc./70077/2016 & ST/Misc./70078/2016 without entering into merits. Misc. Applications stands disposed of.

(Dictated and pronounced in the open Court)



(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)



(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

(K. Gupta)

प्रमाणित प्रती / Certified True Copy

24.6
सहसंचालक / Asst. Registrar
राजस्थान सरकार / Govt. of Rajasthan
अदालत भवन / Court Building
38, एन.डी. रोड, जयपुर-302001
38, N.D. ROAD, JAIPUR-302001